

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **10.01.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10.30 AM**

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**Note: No Mention will be permitted without prior consent of the other side.**

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 478/2024 For Condone Delay IA No. 1316/2024 For Stay IA No. 1317/2024	Sahajanand Medical Technologies Ltd. Vs Abhilash Lal, RP of Alvarez & Marsal India Pvt. Ltd. & Anr.	Dr. Prashant Pratap	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	IA No. 57/2025 (For Direction) in Comp App (AT) (CH) No. 128/2022 Urgent Listing IA No. 1101/2022 For Directions IA No. 957 & 1000/2023 To Adv. Hg. IA No.1420/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors. Vs Vijay Kumar Goyal & 2 Ors.	Mr.Y Suryanarayana	Mr. R Parthasarathy - R1-R3

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) No. 04/2025 Delay in refileing IA No. 33/2025 Interim Relief IA No. 34/2025 For Exemption IA No. 37/2025 For Condone Delay IA No. 38/2025	Gireesh Sanghi Vs Sanghi Synthetics Pvt. Ltd & 10 Ors.	Mr. Yogesh Jagia	
4.	Comp App (AT) (CH) No. 05/2025 For Interim Relief IA No. 39/2025 For Condone Delay IA No. 40/2025 Delay in refileing IA No. 41/2025 For Exemption IA No. 42/2025	Gireesh Sanghi Vs SZF Private Ltd.& 10 Ors.	Mr. Yogesh Jagia	

5.	Comp App (AT) (CH) (Ins) No. 468/2024 For Stay IA No. 1276/2024 For Condone Delay IA No. 1277/2024	CA. Mahalingam Suresh Kumar RP of Real Value Promoters Pvt. Ltd. Vs Ramaswamy Damodaran & 3 Ors.	Mr.AG Sathyanarayana	Mr. Suhrith Parthasarathy For Caveator
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For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	TA (AT) No. 04/2024 (Comp App (AT) No. 278/2024 For Stay IA No. 6167/2024 For Exemption IA No. 6168/2024) For Urgent Hearing IA No. 17/2025	The Insurance Regulatory and Development Authority of India Vs Shriram General Insurance Company Ltd. <b>WITH</b>	Mr. Mayank Sapra	Ms. Preeti Mohan
7.	IA No. 1166/2024 (For Additional docs.) in Comp App (AT) (CH) No. 31/2024 For Stay IA No. 613/2024 For Urgent Hearing IA No. 1313/2024	Insurance Regulatory and Development Authority of India Vs Shriram Life Insurance Company Limited <b>WITH</b>	Mr. G Vairava Subramanian	Ms. Preeti Mohan
8.	Comp App (AT) (CH) No. 66/2024 For Stay IA No. 985/2024	The Insurance Regulatory & Development Authority of India Vs Shriram Gi Holdings Pvt. Ltd. <b>WITH</b>	Mr. G Vairava Subramanian	Ms. Preeti Mohan
9.	Comp App (AT) (CH) No. 67/2024 For Stay IA No. 986/2024	The Insurance Regulatory & Development Authority of India Vs Shriram Li Holdings Pvt. Ltd.	Mr. G Vairava Subramanian	Ms. Preeti Mohan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021)	Bank Of Baroda Vs Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Pranava Charan

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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